

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH  
(Office of the Registrar Judicial, Srinagar)**

\*\*\*\*\*

**NOTICE**

It is notified for the information of all the concerned that in view of modification to the Roster for the period commencing 08<sup>th</sup> of August to 21<sup>st</sup> of August, 2022, **Hon'ble Mr. Justice Sanjeev Kumar** shall now hold the Court in Jammu Wing of the Hon'ble High Court for the aforesaid period and his lordship will hear the cases of SB-III presided over by Hon'ble Mr. Justice Javed Iqbal Wani in the Jammu Wing *except assigned, tied and part heard matters*.

Likewise, **Hon'ble Mr. Justice Javed Iqbal Wani** shall hold the Court in the Srinagar Wing instead of the Jammu Wing of the Hon'ble High Court for the aforesaid period *i.e., 08<sup>th</sup> of August to 21<sup>st</sup> of August, 2022* and his lordship will hear the cases of SB-III headed by Hon'ble Mr. Justice Sanjeev Kumar in the Srinagar Wing *except assigned, tied and part heard matters*.

The notice is issued in pursuance of Communication No. 26023-24/RG Dated 04.08.2022 issued by the Worthy Registrar General.

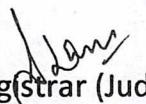
Sd/-

Dated:- 06.08.2022.

Joint Registrar (Judicial)

Copy to :-

1. The Worthy Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Javed Iqbal Wani.  
...for information.
4. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
5. Shri Tajamul Hussain, Developer.  
...for information and necessary action at his end.
6. Notice boards.
7. Office file.

  
Joint Registrar (Judicial)